

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP 86/96 in OA 2209/91

New Delhi, this 24th day of September, 1996

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)

Hon'ble Shri K. Ramamoorthy, Member(A)

Pradeep Kumar Bhatia  
s/o Shri K.G. Bhatia  
150, Nand Puri, Kankar Khera  
New Colony, Meerut Cantt.

.. Applicant

(Smt. Rani Chhabra, Advocate)

vs.

1. Shri S.C. Mahalik  
Director General of post  
Deptt. of Post, New Delhi
2. Shri K.T. Raj  
Post Master General  
Dehradun Circle, Dehradun
3. Shri Ram Varsha  
Director Post  
Dehradun Circle, Dehradun
4. Shri S.S. Rawat  
Sr. Supdt. of Post, Meerut
5. Shri Yashpal Singhal  
Sr. Postmaster, Meerut

.. Respondents

(By Shri E.X. Joseph, Sr. Counsel)

ORDER(oral)

Hon'ble Shri A.V. Haridasan, VC(J)

The petitioner has filed this CP stating that the respondents have disobeyed the order of the Tribunal by engaging persons junior to the petitioner despite the order passed on 6.10.93 in OA 2209/91.

The respondents on notice filed their reply in which they have stated no person has been engaged as casual labour against the order of the Tribunal passed in the OA. In the rejoinder filed, the petitioner has stated that Shri Krishan Vir Tyagi, who is junior to the petitioner in the matter of casual labour is being continued even after the order passed in the OA. This allegation does not amount to saying that the respondents have violated the Tribunal's direction., The direction of

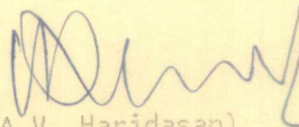
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the Tribunal was only to consider the case of the petitioner for fresh engagement if and when vacancy occurs in preference to freshers and juniors. There was no direction to disengage Shri Tyagi who is stated to have been engaged even before the order was passed. We do not find any reason to proceed with <sup>the</sup> CP. However, the respondents have submitted that the petitioner will be considered for engagement as and work work becomes available in preference to freshrs and juniors. We therefore dismiss the CP and discharge the notice.



(K. Ramamoorthy)  
Member(A)



(A.V. Haridasan)  
Vice-Chairman (J)

/gtv/